NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 40/2007 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

NAME OF THE COMPANY: Smt. Geeta Khanna V/s. M/s Anil Rubber Miles Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Robit Advocate Respondent

ORDER.

The case was listed today but has not been shown in the cause list. Ld. Counsels therefore pray for an adjournment. Adjourned to 17.11.2016.

(Ina Malhotra) Member Judicial